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Title: Introduction of the Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam Speaker, I beg to move for leave to introduce a Bill to prevent corruption relating to bribery of foreign public officials and officials of public international organizations and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to prevent corruption relating to bribery of foreign public officials and officials of public international organizations and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI V. NARAYANASAMY: I introduce the Bill.

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